

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 141 of 2020

In the matter of:

Shibankur Roychowdhury & Anr.

....Appellants

Vs.

Pralayankur Roychowdhury & Ors.

...Respondents

Present

For Appellants: Mr. Dinesh Agnani, Sr. Advocate alongwith Ms. Leena Tuteja.

For Respondents: Mr. Abhrajit Mitra, Sr. Advocate alongwith Mr. Debanjan Mandal, Mr. Shounak Mitra, Mr. Iram Hassan, Mr. Vikrant Pachnanda & Mr. Kunal Vajani, For R-1 & R-2.

Mr. Joy Saha, Sr. Advocate alongwith Mr. VVV Sastry, Ms. Wamika Trehan, Mr. Tridib Bose, Mr. Sanjay Gupta (CS) & Mr. Rahul Joshi (CS), For R-3.

Mr. Krishnendu Datta & Mr. Kunal Mimani, For R-6.

Mr. P Nagesh, Mr. Ashutosh Gupta & Mr. Ratnankur Roy, For R-5 & 8.

With

Company Appeal (AT) No. 132 of 2020

In the matter of:

Biplabankur Roychowdhury & Anr.

....Appellants

Vs.

Pralayankur Roychowdhury & Ors.

...Respondents

Present

For Appellants: Mr. Joy Saha, Sr. Advocate alongwith Mr. Rajarshi Dutta, Mr. VVV Sastry, Ms. Wamika Trehan, Mr. Tridib Bose & Mr. Rahul Joshi (CS).

For Respondents: Mr. Abhrajit Mitra, Sr. Advocate alongwith Mr. Debanjan Mandal, Mr. Shaunak Mitra, Mr. Iram Hassan, Mr. Vikrant Pachnanda, For R-1 & R-2.

Mr. Arun Kathpalia, Sr. Advocate alongwith Mr. Shiven Baga & Mr. Sanjay Gupta (CS), Advocates.

Mr. Krishnendu Datta, Mr. Kunal Vajani, Mr. Kunal Mimani, For R-6.

Mr. Dinesh Agnani, Sr. Advocate alongwith Ms. Leena Tuteja, For R-5 & 8.

Mr. P Nagesh, Mr. Ashutosh Gupta & Mr. Ratnankur Roy, For R-4 & R-7.

With

Company Appeal (AT) No. 123 of 2020

In the matter of:

Ratnankur Roychowdhury & Anr.

....Appellants

Vs.

Prayankur Roychowdhury & Ors.

...Respondents

Present

For Appellants: Mr. P Nagesh, Mr. Ashutosh Gupta & Mr. Ratnankur Roy, Advocates.

For Respondents: Mr. Arun Kathpalia & Mr. Abhrajit Mitra, Sr. Advocate alongwith Mr. Debanjan Mandal, Mr. Shaunak Mitra, Mr. Iram Hassan, Mr. Vikrant Pachnanda, For R-1 & R-2.

Mr. Joy Saha, Sr. Advocate alongwith Mr. Rajarshi Dutta, Mr. VVV Sastry, Ms. Wamika Trehan, Mr. Tridib Bose, For R4 & 7.

Mr. Kunal Vajani, Mr. Kunal Mimani & Mr. Krishnendu Datta, For R-6.

Mr. Dinesh Agnani, Sr. Advocate alongwith Ms. Leena Tuteja, For R-5 & 8.

Mr. Shiven Baga, Mr Rahul Joshi (CS) & Mr. Sanjay Gupta (CS), Advocates.

ORDER

(Through Virtual Mode)

19.10.2020: Counsel for Appellants and Respondent No. 1 & 2 in Company Appeal (AT) No. 141 of 2020 and Counsel for Appellants in Company

Appeal (AT) No. 123 of 2020 heard and Counsel for Respondent No. 1 & 2 in Company Appeal (AT) No. 123 of 2020 'Partly Heard'.

For further arguments these three Appeals are adjourned.

In the meanwhile, such of the Parties who have not already filed brief 'Written Submissions' not more than three pages may file the same. Parties who have not filed 'Copies of Judgments' on which they want to rely also may file the same.

Interim Order to continue.

List these three Appeals in category of '**Part Heard**' on **23rd November, 2020 at 2:00 P.M.**

[Justice A.I.S Cheema]
Member (Judicial)

[V.P. Singh]
Member (Technical)

Sim/md